

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

8

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 20/02/2018 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : CP/51/IB/2018
NAME OF THE PETITIONER(S) : PREMCO RAIL ENGINEERS LTD
NAME OF THE RESPONDENT(S) : FURNACE FABRIA
UNDER SECTION : 9 RULE 6

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1. A. S. Vastava for B. Dhanasekhar	Counsel for the Operational Creditor	[Signature]
2. Arthi R for K. Harish Menon	Counsel for Respondent	[Signature]

ORDER

Counsel for both the parties present. Counsel for the Respondent has filed the vakalath and prayed for time for filing a Counter. At request, time is enlarged with a direction to file the Counter before the next date of hearing. The matter is posted for arguments. Put up on **28.02.2018 at 10.30 AM.**

(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)